

## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/143/ (IB)/2017

NAME OF THE PETITIONER(S)

: SREE ARTHANARI DYE CHEM PVT LTD

NAME OF THE RESPONDENT(S)

: SRINIDHI FABRIC PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. D. G. SATHYD MARAYAAA FOR PETTEONER A-labo of

## ORDER

Counsel for the Petitioner present. It is seen that, on 05.06.2017, the Petitioner was directed to make compliance with the provisions of Section 9 (3) (b) and (c) of the I&B Code, 2016, on or before 15.07.2017. But, the same has not been complied with by the Petitioner within the stipulated time as per the Notification dated 29.6.2017. The Petition abates for noncompliance of the said provisions of the Code. Accordingly, the Petition is dismissed with liberty to the Petitioner to file a fresh, if he so desired.

J-V-1-gardean (S. Vijayaraghavan) Member (Technical)

el

(Ch. Md. Sharief Tarig) Member (Judicial)